

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 286/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Pushkar Impex Pvt Ltd. -Vs-Diamond Polymers Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Saurav Jain, Adv. for Resolution professional

Saurav Jain 15/11/17

1. Mr. Navneet Misra } Advocate  
2. Mr. Rahul Singh } for operational creditor

Rahul Singh 15/11/17

1. S. Prady, Adv.

for Corporate debtor

S. Prady 15.11.17

ORDER

Ld. Counsel on behalf of Interim Resolution Professional (IRP) and the corporate debtor are present.

Ld. Counsel on behalf of the IRP has filed the progress report, which may be taken on record.

List on 06/12/2017 for further order.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)